

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1542**

TO BE ANSWERED ON THE 12TH FEBRUARY, 2019/ MAGHA 23, 1940 (SAKA)

TERRORIST ACTIVITIES

†1542. PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is continuous increase in the terrorist activities in the country as per the information provided by the Government sources;

(b) if so, the reaction of the Government thereto;

(c) whether any effective steps have been taken by the Government to check the increasing terrorist activities; and

(d) if so, the comprehensive details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No, madam.

(b): The question does not arise.

(c): Yes, Madam.

(d): The Government of India has taken various measures to counter the menace of terrorism, which, inter-alia, include the following:

- Effective border management through round the clock surveillance & patrolling on the borders;**

- **Establishment of observation posts, border fencing, flood lighting, deployment of modern and hi-tech surveillance equipment;**
- **Tighter immigration control;**
- **Upgradation of Intelligence setup;**
- **Strengthening the coastal security;**
- **Amendments to the flagship law, Unlawful Activities (Prevention) Act, 1967 to strengthen the punitive measures to combat terrorism;**
- **The constitution of the National Investigation Agency under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in its Schedule;**
- **Establishment of NSG hubs at Chennai, Kolkata, Hyderabad, Mumbai and Ahmedabad;**
- **Augmenting the strength of Central Armed Police Forces;**
- **Amendments to the Prevention of Money Laundering Act to, inter alia, include certain offences under the Unlawful Activities (Prevention) Act, as predicate offence;**
- **Raising of the issues of Cross-Border Terrorism in all its manifestations including its financing in various multi-lateral and bilateral fora as part of India's zero tolerance policy towards terrorism.**